

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.†3273**

**TO BE ANSWERED ON THE 6<sup>TH</sup> DECEMBER, 2016/AGRAHAYANA 15, 1938  
(SAKA)**

**FAKE CALL CENTRES**

**†3273. SHRI RAJAN VICHARE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is aware of reports that call centres located in Meera Road, Thane in the State of Maharashtra have duped Americans of more than Rs. 500 crores;**

**(b) if so, the details thereof and the persons arrested in this regard along with the action taken thereon; and**

**(c) the measures taken to check such activities?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (b): Three raids on call centres situated in Mira Road, Mumbai were carried out and cases of offences have been registered regarding execution of fake call centres. 84 persons were arrested and taken into Jail custody and various properties of computers and other peripherals were seized during these raids.**

**(c): 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies as also for protecting the life and property of the citizens including fake call centres in their jurisdiction.**

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